

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 213 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: Anuradha Agarwal Vs. M/s Evan Multi Speciality Hospital and Research Centre Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None

For the Respondent (s) : Mr. P. Nagesh, Mr. Nakul Mohta, Ms. Aarti Kumar, Advocates & Mr. Vineet K. Chaudhary, PCS
Ms. Manjula Gupta, Advocate for R-7, 9 & 10.

ORDER

Ms. Manjula Gupta has put in ~~her~~ appearance on behalf of Respondent No. 7, 9 & 10.

To come up on 25th January, 2018. ✓

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)